

- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute for the Visually Handicapped for the year 1984-85. [Placed in Library. See No. LT—1924/85]

12.11 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[English]

Minutes

SHRI M. THAMBI DURAI (Dharmapuri): Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the Sixth to Tenth sittings of the Committee on Private Members' Bills and Resolutions held during the current session.

12.12 hrs.

PUBLIC ACCOUNTS COMMITTEE

[English]

Statements

SHRI RAJMANGAL PANDE (Deoria): Sir, I beg to lay on the table the following Statements (Hindi and English versions) on Public Accounts Committee :—

- (i) Statements showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 141st Report (Sixth Lok Sabha) on University Grants Commission.
- (ii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 56th Report (Seventh Lok Sabha) on Customs Receipts.
- (iii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V or 60th Report (Seventh Lok Sabha) on Union Excise Duties.
- (iv) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 77th Report (Seventh Lok Sabha) on Cash Assistance for Export of Deoiled Rice Bran.
- (v) Statement showing action taken by Government on the recommendation contained in Chapter I and final replies in respect of Chapter V of 80th Report (Seventh Lok Sabha) on M/s. International Computers Ltd., U.K.
- (vi) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 89th Report (Seventh Lok Sabha) on Execution of a Naval Project and disposal of aluminium scrap by an Ordinance Factory.
- (vii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 95th Report (Seventh Lok Sabha) on review on inventory holding patterns in the Military Engineer Services in a Command.
- (viii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 120th Report (Seventh Lok Sabha) on Unauthorised Occupation of Salt Land—Bharpur Salt Works and Dry Hydrated Lime and Clay Pozzolans Plants.
- (ix) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 128th Report (Seventh Lok Sabha) on Lost Property Offices.

[Shri Rajmangal Pande]

- (x) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 136th Report (Seventh Lok Sabha) on Remodelling of Mughal-sarai Marshalling Yard.
- (xi) Statement showing action taken by Government on the recommendations contained in Chapter I of 146th Report (Seventh Lok Sabha) on Union Excise Duties—Loss of revenue due to operation of time bar.
- (xii) Statement showing action taken by Government on the recommendations contained in Chapter I of 165th Report (Seventh Lok Sabha) on Small Farmers Development Agencies.
- (xiii) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 172nd Report (Seventh Lok Sabha) on Purchase Operations of the Supply Wing in the High Commission of India, London.
- (xiv) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 173rd Report (Seventh Lok Sabha) on Food for Work Programme.
- (xv) Statement showing action taken by Government on the recommendations contained in Chapter I of 182nd Report (Seventh Lok Sabha) on Introduction of a new system of Weapon Training.
- (xvi) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 183rd Report (Seventh Lok Sabha) on Chittaranjan Locomotive Works (Suri Transmission and Reversing Gear Boxes for Diesel Shunters).
- (xvii) Statement showing action taken by Government on the recommendations contained in Chapter I of 184th Report (Seventh Lok Sabha) on Receipts of Union Territory of Delhi—Sales Tax—Falsification of documents by a dealer.
- (xviii) Statement showing action taken by Government on the recommendations contained in Chapter I of 185th Report (Seventh Lok Sabha) on Receipts of Union Territory of Delhi—Stamps duties and Registrations Fees—Evasion/Avoidance of higher rates of stamp duty.
- (xix) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 218th Report (Seventh Lok Sabha) on Local Printing of Inland Letter Cards and Construction of Staff Quarters at Annanagar.
- (xx) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 225th Report (Seventh Lok Sabha) on Union Excise Duties.

12.14 hrs.

COMMITTEE ON PETITIONS

[English]

Minutes

SHRIMATI ABIDA AHMED (Bareilly):
I beg to lay on the Table Minutes (Hindi and English versions) of First to Fourth Sittings of the Committee on Petitions.